

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.1144
TO BE ANSWERED ON 22.07.2022**

COMPLAINTS AGAINST OBJECTIONABLE REMARKS FROM ABROAD

**1144. SHRI DEEPAK BAIJ:
ADV. ADOOR PRAKASH:
SHRI ASADUDDIN OWAISI:
SHRIMATI MALA ROY:**

Will the Minister of **EXTERNAL AFFAIRS** be pleased to state:

- (a) whether some of the countries had expressed displeasure over the objectionable remarks by some elements against the Prophet Muhammad during televised debates and had summoned Indian ambassadors for explanation in this regard during May, 2022; and
- (b) if so, the details thereof and the reaction and response of the Government thereto?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[SHRI V. MURALEEDHARAN]

(a) & (b) Indian Ambassadors were summoned in seven countries (Qatar, Kuwait, Pakistan, Iran, Indonesia, Malaysia and Azerbaijan) in this context. They clarified that the remarks were made by individuals and do not in any manner reflect the views of the Government of India.
